

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 129
C.P.(CAA)/25(AHM)2021 in
CA(CAA)/90(AHM)2020

Order under Section 230-232

IN THE MATTER OF:

Sun Pharmaceuticals Industries Ltd

.....Applicant

Order delivered on ..02/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

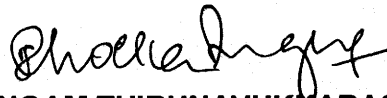
PRESENT:

For the Applicant : Ms. Swati Soparkar, Advocate

ORDER

Heard the learned counsel for the Applicant.

The order is reserved.



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

sapna